

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:158
ANSWERED ON:09.11.2010
FREEDOM FIGHTERS PENSION
Singh Kunwar Rewati Raman;Thomas Shri P. T.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of freedom fighters and their dependent, receiving pension from the Union Government separately, Statewise;
- (b) the details of facilities and amount of pension provided to the freedom fighters and their dependents separately;
- (c) whether the Government has any proposal to provide better facilities and to review the amount of pension; and
- (d) if so, the details thereof alongwith the time by which it is likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): Since the inception of the Freedom Fighters Pension Scheme in 1972 (revised as Swatantrata Sainik Samman Pension Scheme in 1980) till 31.10.2010 pension has been sanctioned to 1.71 lakh freedom fighters and their eligible dependents. State-wise break-up of freedom fighters/dependents who have been sanctioned pension is given in Annexure-I. Data relating to the number of freedom fighters and their eligible dependents presently living and drawing pension is not centrally maintained since disbursement of pension is decentralized through Banks/Treasuries.

(b): The details of facilities and amount of pension provided to the freedom fighters and their dependents is given at Annexure-II & III respectively.

(c) & (d): The basic pension has been increased twice, in the year 2005 and again in 2006. Besides, dearness relief is given annually on the basis of twelve monthly average increase in All India Consumer Price Index over and above the basic pension. Currently, a proposal to provide better facilities for travel has been referred to Ministry of Railways for their comments/views.